

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

NO:LOK/INQ/14-A/102/2012/ARE-1

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001,
Date: 7/7/2017

RECOMMENDATION

Sub:- Departmental inquiry against Sri Karthikeyan Panikar,
Grama Panchayath Secretary, Huralichikkanahalli
Grama Panchayath, Bengaluru North Taluk,
Bengaluru Urban District - Reg.

Ref:- 1) Government Order No. ಸ್ರಾಒಪ 347 ಸ್ರಾಪಂಕಾ 2011,
Bengaluru dated 17/11/2011.

2) Nomination order No.LOK/INQ/14-A/102/2012,
Bengaluru, dated 3/3/2012 of Hon'ble
Upalokayukta-1, State of Karnataka, Bengaluru

3) Inquiry Report dated 28/6/2017 of Additional
Registrar of Enquiries-1, Karnataka Lokayukta,
Bengaluru

The Government by its Order dated 17/11/2011, initiated the disciplinary proceedings against Sri Karthikeyan Panikar, Grama Panchayath Secretary, Huralichikkanahalli Grama Panchayath, Bengaluru North Taluk, Bengaluru Urban District (hereinafter referred to as Delinquent Government Official, for short as '**DGO**') and entrusted the Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.LOK/INQ/14-A/102/2011, Bengaluru, dated 3/3/2012 nominated Additional Registrar of Enquiries-4, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently by order No. LOK/INQ/14-

A/2014 dated 14/3/2014 the Additional Registrar of Enquiries-5, Karnataka Lokayukta, Bengaluru was re-nominated as Inquiry officer to conduct departmental inquiry against DGO. Again, by Order No. UPLOK-1/DE/2016 dated 3/8/2016, the Additional Registrar of Enquiries-11, Karnataka Lokayukta, Bengaluru was re-nominated as Inquiry Officer to conduct Departmental Inquiry against DGO. Further, in view of note dated 25/11/2016 of the Additional Registrar of Enquiries-11, this departmental inquiry was transferred to Additional Registrar of Enquiries-1, Karnataka Lokayukta, Bengaluru.

3. The DGO was tried for the following charge:-

“That you, Sri Karthikeyan Panikar, the DGO while working as Grama Panchayathi Secretary of Huralichikkanahalli in Bengaluru North Taluk, the Complainant namely Sri S. Dayanand of Bilijaji Village in Hesaraghatta Hobli of Bengaluru north Taluk approached you on 3.11.2006 requesting to make khata in the names of Venkataswamaiah Hanumantharayappa, Laxmamma, Venkataramanappa and for himself and also for issue of licence to run hollow brick factory at Bilijaji Village, then you demanded bribe of Rs.8,000/- and on 6-11-2006 received bribe amount of Rs.8,000/- from the Complainant, failing to maintain absolute integrity and devotion to duty, the act of which was unbecoming of Government Servant and thereby committed misconduct as enumerated U/R 3(1)(i) to (iii) of Karnataka Civil Services (conduct) Rules, 1966”

4. The Inquiry Officer (Additional Registrar of Enquiries-1) on proper appreciation of oral and documentary evidence has held

that the Disciplinary Authority has proved the aforesaid charge against DGO.

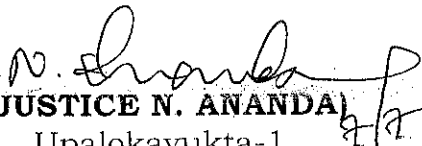
5. On re-consideration of the evidence, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. It is hereby recommended to the Government to accept the report of Inquiry Officer.

6. During the course of inquiry, the DGO has filed Memo dated 4/3/2017 stating that he is dismissed from service in view of the charges proved against him in the previous departmental inquiry and he is admitting the charge framed in the instant inquiry.

7. Having regard to the nature of charge (demand and acceptance of bribe) proved against DGO Sri Karthikeyan Panikar, it is hereby recommended to the Government to impose penalty of dismissal from service on DGO Sri Karthikeyan Panikar, if he is not already dismissed from service, as per the memo dated 4/3/2017 filed by him.

8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE N. ANANDA)
Upalokayukta-1,
State of Karnataka,
Bengaluru.

